

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-17/2003/4941/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the 21<sup>st</sup> December, 2020.

Sub:- **Winter vacation with station leave permission.**

Ref:- Letter No. DJM/7620 dated 09.10.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail winter vacation from 24.12.2020 till 31.12.2020 with station leave permission, with your official vehicle, at your own cost, from the morning of 24.12.2020 till the morning of 02.01.2021. Further, the Civil Judge & Asstt. Sessions Judge, Morigaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

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**JT. REGISTRAR (VIGILANCE)**  
Memo NO.HC.VII-17/2003/4941/A, dated 21.12.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

sd/-